

11

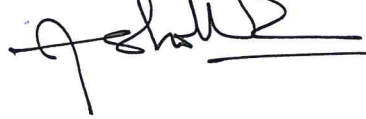
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/116/(IB)/2017  
NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD  
NAME OF THE RESPONDENT(S) : VISUWAM AUTO SPARES PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	R. VIDHYASANKAR R. ASHOKKUMAR	Counsel for Respondent	
----	----------------------------------	------------------------	--

2.	M. VIJAYAN A. REXY	Counsel for petitioner.	 (A. REXY)
----	-----------------------	-------------------------	--

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing a memo suggesting the name of the IRP and stated that she has already filed the affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016. Time extended at request. Put up on 24.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)